

CATTLE DUTY, SALSETTE

ACT NO. III. OF 1836

(Rep., by Act 8 of 1868)

[8th *February*, 1836.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 8th February 1836.*

It is hereby enacted, that from the tenth day of March, 1836, all duties now levied on the import of cattle into Salsette, whether at the bunders of the main land or Salsette, shall be abolished.

---